

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 125 OF 2019 IN APPEAL NO. 77 OF 2018 &
IA NO. 318 OF 2018**

Dated: 16th July, 2019

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd. Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **17.09.2019.**

PS/Court Master

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